

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 575 of 1995

Friday, this the 2nd day of August, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. V.V. Susannamma, W/o P.V. Paily,
L5/58, Arunalayam
Changampuzha Nagar PO, Kalamasseri
(Stenographer Grade III,
Naval Base, /Cochin). .. Applicant
(Party-in-person)

Versus

1. Union of India represented by
the Secretary, Ministry of Defence,
New Delhi.
2. The Flag Officer Commanding in Chief,
Head Quarters, Southern Naval Command,
Naval Base, Cochin - 682 004
3. V.K. Pazhanimala,
Stenographer Grade III,
Naval Base, Cochin. .. Respondents

By Advocate Mr. S. Radhakrishnan, ACGSC (R1&2)

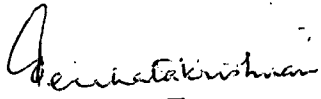
The application having been heard on 2nd August 1996
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Both sides have filed a statement to the effect that the
application has become infructuous. We record the statement,
and dismiss the application as infructuous.

Dated the 2nd August, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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